

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 10/(MAH)/2016
CA No. 33/2016

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2017

NAME OF THE PARTIES: Mr. Satish Pawa

V/s.

M/s. Jagat Agro Commodities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Ad. Stuti Jain for SSS Associates	Adv. for Resp 2-4	
	Yuvraj Khanna Rakesh Kumar	Advocates for Plaintiff	

Order

CA No.33/2016 in CP No.10/397-398/NCLT/MB/MAH/2016

In pursuance of the order dated 26.9.2016, the Registry is hereby directed to send copies of SIFO Report to the Chairman appointed in this case to take the happenings recorded in the Report into consideration for administering the affairs of the company.

List this matter for final hearing on 28.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)